NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/154/ (IB)/2017

NAME OF THE PETITIONER(S)

: TATA CAPITAL FINANCIAL SERVICES LTD

NAME OF THE RESPONDENT(S)

: AROHI INFRASTRUCTURE PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

SI. This Kr.

REPRESENTATION BY WHOM

For Mithier Rumar

VI. J. - Arulraj

Course For Preparadust

ORDER

Counsel for petitioner called but absent. Counsel for respondent present and prayed time for filing counter. Time extended at request. Put up on <u>27.07.2017</u> at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

bc